

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

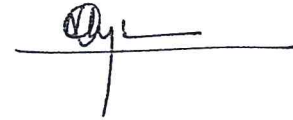
PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP07/08	9/16	Hearing	397/ 398	M/s M. Leela & 4 others Vs TR Mills Ltd & 4 others

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION	REPRESENTATION BY WHOM (Petitioner _____ Respondent _____)	SIGNATURE
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R. DHAYALAN  
For R. Vidhya Shankar  
09943334623

Counsel for the  
Petitioners




R. U. Bewdi  
for M/s M. Leela & 4 others  
9448844554

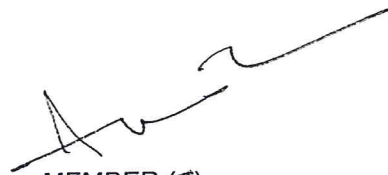
Resp<sup>1</sup>



Counsel for Petitioners is present. Counsel for Respondents 5, 6 and 7 is present. Heard the counsel in part. For continuation posted to 10.03.2017. Respondents' counsel undertakes to file written submission.



MEMBER (J)



MEMBER (T)